

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.112/BB/17	-	For hearing	Rule-6 of IB	J.R. Metal Chennai Ltd. Vs Nitesh Urban Development Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

1 R.L. Beekli  
for Holla & Holla few Resp<sup>r</sup> 

Raghav Hublik  
Dr. R.P. Lalit & Co.  
9886665419.





**ORDER**

Counsel for Petitioner is present. He has filed memo alongwith annexure.  
Shri Naman, Advocate M/s Holla & Holla Associates undertake to file  
vakalath for Respondent. For filing vakalath and also for filing  
objections/comments list it on 18/12/2017.

  
Member (T)

  
Member (J)